MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 275 **Imphal, Tuesday, November 10, 2026** **(Kartika 19, 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT

DECLARATION

Imphal, the 16th October, 2026

No. LA-1/10/2021-REV-REVENUE: The Governor of Manipur is pleased to notify under section 19 (1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the land measuring an area of 4.4400 Hectares described in the Schedule below is needed for a public purpose i.e. for Construction of New B.G. Railway line from Jiribam to Tupul (Connection between Adit-1 & Adit-2 and with T-10 of Tunnel No. 10 at Railway Chainage between 40580m – 43480m) at Okoklong village, Nungba Sub Division, Noney District and the details of the Project may be inspected in the office of the District Collector (Land Acquisition), Noney district, free of cost.

Sub Division	Village	Landowner	Area (Hectare)
Nungba Sub Division,	Okoklong village	Leamdiyang Kamei	2
		Athui Rongmei	2.44
		Total	4.44 Hectare

2. Further, the Governor of Manipur is also pleased to notify under section 19(2) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the Rehabilitation & Resettlement Scheme is not applicable for the aforesaid Project.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 10-11-2026 15:39:14